41

Act, 1922. The a segments for Assessment Year 1962-65 onwards have not been finalised so fai There is, therefore, no liability to pay i ;icome-tax so far.

PERSONNEL OF THE THIRD PAY COMMIS-

*47- SARDAR **GURCHARAN** Will the PRIME SINGH TOHRA : MINISTER be pleased to state the reasons for which lias not so far been possible to name the Chairman and Members of the Third Pay Commission?

THE MINISTE]. OF STATE IN THE MINISTRY OF TNANCE (SHRI P. G. SETHI): 1 ie composition of the new Pay Comr is.'.ion has since been announced on the 23-d April, 1970 and is as follows:-

Ch man

(1) Shri Raghu ar Daval. Ex-Judge of the Supr m; Court.

Me ibers

- (2) Dr. Nihar 1 arjan Ray.
- (3) Prof. A. K. Dis Gupta.
- (4) Dr. V. R. Pi.lai.

Men bei-Secretary

(5) Shri H. N. R; iy, I.C.S.

NATIONALISED | AMCS' ASSISTANCE SMALL TRADIBIN WEST BENGAL

*48. SHRI SASANKASEKHAR SANYAL : Wil the PRIME MINISTER be pleased to stai the nature and quantum of assistance g 'en to small tiaders of West Bengal trough the nationalised banks since the; nationalisation

THE MINI >TER OF STATE IN THE MINISTI Y OF FINANCE (SHRI P. C. SETHI): Schemes have been formulated by he nationalised banks for extending credi' to small traders which are in operatic 1 all over the country including West Bengal. Under these schemes, finance is granted to the small traders doing retail trade in various

commodities including perishable articles such as vegetables and fruit. Credit is advanced both for the requirements of working capital as also for renovation of shops, cost of acquisition of furniture or essential equipments, subject to certain margins which vary from 20—50%. The security required is pledge or hypothecation of stocks and/or general insurance cover and some guarantee; in the case of credit for acquisition of furniture and fixtures, for repairs etc. mortgage of land, or any collateral security is asked for.

Information relating to quantum of advances granted by nationalised banks to small traders in West Bengal is not readily available. 'This is being collected and will be laid on the Table of the House.

FOREIGN DERTS

*49- SHRI A. G. KULKARNI: SHRI

R. P. KHAITAN:

Will the PRIME MINISTER be pleased to state:

- (a) the resources which are going to be mobilised during the Fourth Plan period to service the foriegn debts; and
- (b) whether Government have received any favourable reply towards their efforts to re-schedule their foreign debt repayments and if so, what are the countries which have so agreed?

THE PRIME MINISTER AND MINISTER PLANNING (SHRIMATI INDIRA GANDHI): (a) Foreign debts are primarily serviced from export earnings. The Fourth Plan places considerable emphasis on export promotion. The plan also postulates the need for external assistance, so that earnings from exports of goods and services plus external assistance may meet the requirements of imports, debt servicing and other external payments.

(b) A Statement showing the debt relief given by various countries is laid on the Table of the House.